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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No. 720/96

Date of Order : 5.7.96

BETWEEN :

T.Pulleswara Rao

.. Applicant.

AND

1. Divisional Railway Manager
(Personnel), S.C.Rly.,
Vijayawada.

2. Chief Personnel Officer,
S.C.Rly., Rail Nilayam.
Secunderabad.

3. Secretary, Railway Board,
Rail Bhavan, New Delhi.

.. Respondents.

Counsel for the Applicant

.. Mr. G.V. Subba Rao

Counsel for the Respondents

.. Mr. V.Rajeswara Rao

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

O R D E R

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Sri G.V.Subba Rao, learned counsel for the applicant and Sri V.Rajeswara Rao, learned standing counsel for the respondents.

2. This application needs extensive amendments as the learned counsel for the applicant submits that he is going to challenge the order refusing to treat the leave period when he was away from the duty instead of leave debit able to him and also other retiral benefits as prayed for in this OA. ^{as Hospital leave} _{or grounds} This would mean complete overall changes in the application. Learned counsel for the applicant submitted that he will file a fresh affidavit. The above request is granted.

.. 2 ..

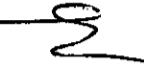
~~the fresh affidavit will~~

However the date of presentation ~~should~~ be treated as

26.2.96 ^{present} Hence the OA is treated as closed as withdrawn.

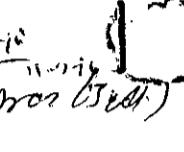
List the ^{fresh} ~~case~~ after the fresh affidavit is filed.

*list the date
or filing the
present OA*

on 
(R. RANGARAJAN)
Member (Admn.)

Dated : 5th July, 1996

(Dictated in Open Court)

Avilipu 
D.Y. Registrar (Cst)

sd

Copy to:-

1. The Divisional Railway Manager(Personnel), S.C.Railway, Vijayawada.
2. Chief Personnel Officer, S.C.Railway, Rail Nilayam, Secunderabad.
3. The Secretary, Railway Board, Rail Bhavan, New Delhi.
4. One copy to Sri. G.V.Subba Rao, advocate, CAT, Hyd.
5. One copy to Sri. V.Rajeswara Rao, Addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

8/7/96

OA 720746

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 8/7/96

ORDER/JUDGEMENT

O.A. NO. /R.A./C.P. No.

O.A. NO.

720746

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED OA. Closed

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

No Spare Copy

